## **Declaration of Assets and Liabilities**

						Year	2021		
		Satyanara	ayan Sir	85 son/d	aughter/wife o	, Late La	Man Pd. Si		
37. (T. (ENTO)	₃ged	i, Satyanar	years, l	belonging to	Bihars 1	egislatin	re Assemb		
34. tr. ((Sui))	give f	give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:							
17.2.21 8 P.362	A. given	Details of mova (Assets in joint n	able assets name indicat	ing the exter	nt of Joint own				
Carolina de la Caroli	Sr.	Description	Self	Spouse	Neha kum Dependant-1 Name	Dependent-2	Dependant-3 Etc. Name		
17.2.2	(i)	Cash	5000	Name(S)	1000/=	1500/2	717		
2334	(11)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	2,10,000	9000/=	10000/2	6000/=			
3/02/1	(iii)	Bonds, Debentures and Shares in companies	 		<u></u>	-			
	(iv)	Other financial   institutions, NSS, Postal Savings, LTC 3 Policies, etc 4,	11 2224= 11 2224= 11 3480= cone time pad	le goly yly Hly wr.R. socoole	(Flowed)	b G194			
	(v)	Motor Vehicles (details of make, etc.)	YAMAHA FZ-S motorcycl						
	(vi)	Jewellery (give details of weight and value)	Gold-10gm	Gold To Sm Silver 250 pm	Gold-20gm Silver-100gm	Gold-Sqn			
	(vii)	Other assets, such as values of claims /							

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market values	Paternal Ag.	7		Acception Lossesses Control	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	_	_	<del>,</del>	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		.—	-		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		S Cara Company
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		To entrolled the following the second
	(c) dues to departments dealing with supply of electricity		eje oza vsta v

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	(d) dues to departments dealing with telephones		Series — misself since
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		_
(b)	(i) Income Tax including surcharge (Also indicate	Rs. 47,647/= (AKS.YS. 2020-21)	
	the assessment year upto which Income Tax Return	[ASS: you 2020-21)	
	filed. Give also Permanent Account Number (PAN)]	DEFPS 1988D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax	1	

C. Personal De	etail	
GPF/EPF/PRAN-No.	:-	PTS/BLA-1300
Gender	:-	M (MAP)
Date of Birth	<b>.</b>	22011964 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Gibar Legislative Assembly Seath Service  (Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)
Home District	-;	ARWAL
I hereby d	eclare	that the above details are true to the best of my

knowledge and belief.

	Signature Satyernarayan Singh		
	Name of Employee: SATYA NARAYAN SINGH		
Place: Patna	Designation: A&&&A4an4		
Date: 15.02 2024	Department: Behox Legislative Assembly Sect		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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